

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :12-06-2026

Date : 12.06.2026

Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41898/2026	12.06.2026	WP (C) - 17726/2026	B.B.RAY	C.O.		Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
2	41899/2026	12.06.2026	WP (C) - 17797/2026	A.B.MALLICK	C.O.		Order Dtd. 2026-06-09	WRIT BRANCH-2	(Seat No-9)
3	41900/2026	12.06.2026	WP (C) - 17754/2026	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-9)
4	41901/2026	12.06.2026	WP (C) - 17643/2026	R.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No-9)
5	41902/2026	12.06.2026	ABLAPL-5725/2026	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No-9)
6	41903/2026	12.06.2026	WP (C) - 17871/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-8	(Seat No-43)
7	41904/2026	12.06.2026	WP (C) - 17750/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-1	(Seat No-57)
8	41905/2026	12.06.2026	WP (C) - 17533/2026	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)
9	41906/2026	12.06.2026	WP (C) - 17984/2026	A.K.JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-5	(Seat No-53)
10	41907/2026	12.06.2026	WP (C) - 17916/2026	H.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-3	(Seat No-33)
11	41908/2026	12.06.2026	WP (C) - 17108/2026	B.P.TANGAU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
12	41909/2026	12.06.2026	WP (C) - 17652/2026	B.P.TANGAU	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Seat No-111)
13	41910/2026	12.06.2026	WP (C) - 17115/2026	B.P.TANGAU	C.O.	COURT NO. 2	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-9)

						OLD			
14	41911/2026	12.06.2026	WP (C) - 17970/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No-9)
15	41912/2026	12.06.2026	ABLAPL- 5701/2026	SR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	BAIL-1	(Seat No-3)
16	41913/2026	12.06.2026	WP (C) - 17968/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
17	41914/2026	12.06.2026	WP (C) - 17965/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No- 123)
18	41915/2026	12.06.2026	WP (C) - 17963/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-4	(Seat No- 52)
19	41916/2026	12.06.2026	WP (C) - 17962/2026	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No- 52)
20	41917/2026	12.06.2026	WP (C) - 18006/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-6	(Seat No- 24)
21	41918/2026	12.06.2026	WP (C) - 17996/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09		(Seat No- 24)
22	41919/2026	12.06.2026	WP (C) - 17994/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-6	(Seat No- 24)
23	41920/2026	12.06.2026	WP (C) - 17999/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-3	(Seat No- 51)
24	41921/2026	12.06.2026	WP (C) - 18000/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-5	(Seat No- 53)
25	41957/2026	12.06.2026	ABLAPL- 5740/2026	R SAMAL	C.O.	COURT NO. 24	Order Dtd. 2026-06-09		(Seat No- 53)
26	41958/2026	12.06.2026	CRLMC- 2417/2023	M.K.MOHANTY	C.O.	COURT NO. 24	Judgement Dtd. 2026-05-14	CRIMINAL MISC	(Seat No-2)
27	41922/2026	12.06.2026	WP (C) - 30733/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-17	WRIT BRANCH-3	(Seat No- 33)
28	41923/2026	12.06.2026	FAO- 283/2026	DINESH KUMAR PANDA	GENERAL		Petition		(Seat No- 33)
29	41924/2026	12.06.2026	WP (C) - 24177/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-6	(Seat No- 16)
30	41925/2026	12.06.2026	WP (C) - 24177/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-6	(Seat No- 16)

31	41926/2026	12.06.2026	FAO-389/2026	MANOJ KUMAR RANA	GENERAL				(Seat No-16)
32	41927/2026	12.06.2026	FAO-407/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-04		(Seat No-16)
33	41929/2026	12.06.2026	WA-1324/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	WRIT APPEAL	(Seat No-4)
34	41932/2026	12.06.2026	FAO-233/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-04	MISC. APPEAL SEC.	(Seat No-5)
35	41935/2026	12.06.2026	CRA-204/1995	HADUDEV JOSHI	GENERAL		Order Dtd. 2026-04-16	CRIMINAL APPEAL	(Seat No-8)
36	41937/2026	12.06.2026	RSA-267/2016	GOKULANANDA PARIDA	GENERAL		Entire Brief	SECOND APPEAL	(Seat No-4)
37	41939/2026	12.06.2026	RSA-267/2016	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-05-15	SECOND APPEAL	(Seat No-4)
38	41941/2026	12.06.2026	RSA-267/2016	GOKULANANDA PARIDA	GENERAL			SECOND APPEAL	(Seat No-4)
39	41945/2026	12.06.2026	EXFA-1/2016	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-4)
40	41948/2026	12.06.2026	EXFA-1/2016	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-4)
41	41950/2026	12.06.2026	EXFA-1/2012	HIRARAM BHOI	GENERAL		Entire Document	CIVIL REVISION	(Seat No-1)
42	41952/2026	12.06.2026	EXFA-1/2012	HIRARAM BHOI	GENERAL		Vakalatnama	CIVIL REVISION	(Seat No-1)
43	41928/2026	12.06.2026	WPCRL-549/2011	P. K. BARIK	GENERAL		Order Dtd. 2017-11-03		(Seat No-1)
44	41930/2026	12.06.2026	CONTC-2240/2026	M/S DR. PURUSOTTAM CHULI, P. NATH .	GENERAL		Order Dtd. 2026-05-07		(Seat No-1)
45	41931/2026	12.06.2026	FA-261/1988	SOUMYA RANJAN SAHOO	GENERAL		Order Dtd. 2018-12-31Petition,		(Seat No-1)
46	41933/2026	12.06.2026	CRLMC-1822/2026	P. K. MISHRA	GENERAL		Order Dtd. 2026-06-12		(Seat No-1)
47	41934/2026	12.06.2026	WP (C) - 25049/2025	L. D. SAHOO A	GENERAL		Order Dtd. 2026-03-24		(Seat No-1)
48	41936/2026	12.06.2026	BLAPL-4868/2026	ANITA PANDA	GENERAL		Order Dtd. 2026-06-09		(Seat No-1)
49	41938/2026	12.06.2026	CMP-1269/2018	P. K. BARIK	GENERAL		Order Dtd. 2019-12-20Petition,Annexure,	WRIT BRANCH-3	(Seat No-11)
50	41940/2026	12.06.2026	CRLMC-1920/2026	P. K. MISHRA	GENERAL		Order Dtd. 2026-06-12		(Seat No-11)
51	41942/2026	12.06.2026	CRLMC-1903/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-06-12		(Seat No-11)
52	41943/2026	12.06.2026	WP (C) -	M. K. RANA	GENERAL		Order Dtd. 2019-12-	WRIT	(Seat

			11975/2015				17	BRANCH-7	No-18)
53	41944/2026	12.06.2026	WP (C) - 2937/2004	K. C. RATH	GENERAL		Order Dtd. 2017-07-20		(Seat No-18)
54	41946/2026	12.06.2026	CRLMC-1868/2026	P. K. MISHRA	GENERAL		Order Dtd. 2026-06-12		(Seat No-18)
55	41947/2026	12.06.2026	CRLMC-1869/2026	P. K. MISHRA	GENERAL		Order Dtd. 2026-06-12		(Seat No-18)
56	41949/2026	12.06.2026	WP (C) - 17110/2026	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
57	41951/2026	12.06.2026	WP (C) - 16992/2026	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2026-06-02		(Seat No-108)
58	41953/2026	12.06.2026	WP (C) - 17936/2026	N. SAHOO	GENERAL		Order Dtd. 2026-06-09		(Seat No-108)
59	41954/2026	12.06.2026	BLAPL-275/2026	A. PAL	GENERAL		Order Dtd. 2026-03-24	BAIL-1	(Seat No-5)
60	41955/2026	12.06.2026	RSA-165/2026	S. C. DAS	GENERAL		Order Dtd. 2026-04-29		(Seat No-5)
61	41956/2026	12.06.2026	CONTC-2329/2025	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2026-05-20		(Seat No-5)

N I C (Software Team)